

Annexure-1
 Name of the corporate debtor: M/S Delhi Mobile Mate Private Limited; Date of commencement of CIRP: 10.09.2024; List of creditors as on: 24.11.2024.

List of Secured Financial Creditors belonging to any class of creditors (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1					Not Applicable											
	Total							-						-	-	

Annexure-2
Name of the corporate debtor: M/s Delhi Mobile Mate Private Limited ; Date of commencement of CIRP: 10.09.2024; List of creditors as on: 24.11.2024.

List of Unsecured Financial Creditors belonging to any class of creditors (Amount in ₹)														
Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
Not Applicable														
Total				-	-								-	

Annexure-3
 Name of the corporate debtor: M/s Delhi Mobile Mate Private Limited ; Date of commencement of CIRP: 10.09.2024; List of creditors as on: 24.11.2024.

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Indian Bank	N.A	23.09.2024	55,045,410.01	52,893,757.06	Secured	55,045,410.01	55,045,410.01	No	100%	NIL	NIL	2,151,652.95	2,151,652.95	Claim Provisionally admitted for Rs.5,28,93,757.06/- Clarification sought in respect of the amount of claim not admitted for Rs 21,51,652.95.

Annexure-8

Name of the corporate debtor: M/s Delhi Mobile Mate Private Limited ; Date of commencement of CIRP: 10.09.2024; List of creditors as on: 24.11.2024.

List of Operational creditors (other than Workmen and Employees and Government Dues) (Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/s Vision Communications	N.A	06.11.2024	220,577,744.65	161,812,984	Operational Creditor	NIL	NIL	N.A	NIL	NIL	NIL	0.00	58,764,760.65	Claim received on 06.11.2024. The claim has provisionally admitted principle.
Total															

